

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 03.03.2020

**Review Application No. 14 of 2019
In
Appeal No. 250 of 2017**

1. Sungold Capital Limited
House No.7/13, Opp. White Tower,
Station Road, Nandod, Rajpipla,
Narmada – 393 145.

2. Shri Rajiv R. Kotia
2-B, State Bank Staff Colony,
Nr. Navrang School, Naranpura,
Ahmedabad – 380 013.

3. Shri Sharad Gandhi
3, Alankar Building, Darbar Road,
Rajpipla, Gujarat – 393 145.

...Applicants
(Org. Appellants)

Versus

Securities & Exchange Board of India
SEBI Bhavan, Plot No.C-4A, G-Block,
Bandra Kurla Complex, Bandra (E),
Mumbai – 400 051.

...Respondent
(Org. Respondent)

Ms. Nimisha Rathod, Advocate i/b Mr. Manoj Mishra, Advocate for
the Applicants.

Mr. Jinay Padh, Advocate i/b Dave & Girish & Co. for the
Respondent.

CORAM : Justice Tarun Agarwala, Presiding Officer
Dr. C. K. G. Nair, Member
Justice M. T. Joshi, Judicial Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

1. Review Application is rejected.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C. K. G. Nair
Member

Sd/-
Justice M. T. Joshi
Judicial Member

03.03.2020
Prepared & Compared
PTM